

In the court of Sh. ....Sirsa

.....Plaintiff / Petitioner / Appellant

**Versus**

.....Defendant / Respondent

Suit for.....

Date of Hearing.....

**MEMO OF APPERANCE**

Sir,

In the above cited matter the under signed has been authorised to appear on the behalf of.....The power attorney shall be filled on the next date of hearing .

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Submitted by